

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.392
TO BE ANSWERED ON 19.11.2019

FUNDS TO MGNREGS

392. SHRI PARTHIBAN S.R.:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of works taken up in Salem district in Tamil Nadu during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the quantum of funds sanctioned and utilised during the said period along with the criteria adopted to take up the works, year-wise; and
- (c) the details of workforce engaged under MGNREGS along with the wages paid to them during the said period, gender-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a)&b): As per the information shared by State Government of Tamil Nadu, the details of works taken up and the quantum of funds sanctioned and utilized in Salem District in Tamil Nadu during the last three years is given below:

Financial Year	2016-17	2017-18	2018-19
Number of works taken up	14704	13675	27577
Funds sanctioned (Rs. in lakh)	27900	25383	28654
Funds utilised (Rs. in lakh)	34264	24311	24037

Mahatma Gandhi NREGA is a demand driven wage employment programme having bottom up approach and priorities of work are set at Gram Sabha level.

(c): As per the information shared by State Government of Tamil Nadu, the details of gender-wise workforce engaged under Mahatma Gandhi NREGS alongwith the wages paid to them during the last three years are given below:

Year	Workforce engaged		Wages paid (Rs. in lakh)
	Men	Women	
2016-17	10893	268418	16068.18
2017-18	12300	250583	17188.93
2018-19	11617	217634	17317.15
Total	34812	736638	50578.26

